

**ECONOMIC COMMISSION FOR EUROPE**

**EUROPEAN AGREEMENT ON IMPORTANT INTERNATIONAL  
COMBINED TRANSPORT LINES  
AND RELATED INSTALLATIONS (AGTC)**

DONE AT GENEVA ON 1 FEBRUARY 1991

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United Nations

2010

Note:

This document contains the text of the AGTC Agreement including the procès-verbal of rectification as notified in Depositary Notification C.N.347.1992.TREATIES-7 dated 30 December 1992. It also contains the following amendments to the AGTC Agreement:

- (1) Depositary Notifications C.N.345.1997.TREATIES-2 and C.N.91.1998.TREATIES-1.  
Entry into force on 25 June 1998.
- (2) Depositary Notification C.N.230.2000.TREATIES-1 and C.N.983.2000.TREATIES-2.  
Entry into force on 1 February 2001.
- (3) Depositary Notification C.N.18.2001.TREATIES-1 and C.N.877.2001.TREATIES-2.  
Entry into force on 18 December 2001.
- (4) Depositary Notification C.N.749.2003.TREATIES-1 and C.N.39.2004.TREATIES-1.  
Entry into force on 16 April 2004.
- (5) Depositary Notification C.N.724.2004.TREATIES-1 and C.N.6.2005.TREATIES-1.  
Entry into force on 7 April 2005.
- (6) Depositary Notification C.N. 646.2005.TREATIES-1 and C.N.153.2006.TREATIES-1.  
Entry into force on 20 May 2006.
- (7) Depositary Notification C.N.594.2008.TREATIES-3 and C.N. 76.2009.TREATIES-1.  
Entry into force on 23 May 2009.
- (8) Depositary Notification C.N.623.2008.TREATIES-4 and C.N 544.2009.TREATIES-2.  
Entry into force on 10 December 2009.

The present document contains in a single, non-official document the consolidated text of the AGTC Agreement including the basic instrument, its amendments and corrections that have come into force by the dates indicated. Only the text kept in custody by the Secretary General of the United Nations, in his capacity as depositary of the AGTC Agreement, constitutes the authoritative text of the AGTC Agreement.

**EUROPEAN AGREEMENT ON IMPORTANT INTERNATIONAL  
COMBINED TRANSPORT LINES AND RELATED INSTALLATIONS (AGTC)**

THE CONTRACTING PARTIES,

DESIRING to facilitate the international transport of goods,

AWARE of the expected increase in the international transport of goods as a consequence of growing international trade,

CONSCIOUS of the adverse environmental consequences such developments might have,

EMPHASIZING the important role of combined transport to alleviate the burden on the European road network, particularly in trans-alpine traffic, and to mitigate environmental damages,

CONVINCED that, in order to make international combined transport in Europe more efficient and attractive to customers, it is essential to establish a legal framework which lays down a co-ordinated plan for the development of combined transport services and the infrastructure necessary for their operation based on internationally agreed performance parameters and standards,

HAVE AGREED as follows:

Chapter I

GENERAL

Article 1

DEFINITIONS

For the purposes of this Agreement:

- a) The term "combined transport" shall mean the transport of goods in one and the same transport unit using more than one mode of transport;
- b) The term "network of important international combined transport lines" shall refer to all railway lines considered to be important for international combined transport if:
  - i) they are currently used for regular international combined transport (e.g. swap body, container, semi-trailer);

- ii) they serve as important feeder lines for international combined transport;
  - iii) they are expected to become important combined transport lines in the near future (as defined in i) and ii));
- c) The term "related installations" shall refer to combined transport terminals, border crossing points, stations for the exchange of wagon groups, gauge interchange stations and ferry links/ports which are important for international combined transport.

## Article 2

### DESIGNATION OF THE NETWORK

The Contracting Parties adopt the provisions of this Agreement as a co-ordinated international plan for the development and operation of a network of important international combined transport lines and related installations, hereinafter referred to as "international combined transport network" which they intend to undertake within the framework of national programmes . The international combined transport network consists of the railway lines contained in annex I to this Agreement, and of combined transport terminals, border crossing points, gauge interchange stations and ferry links/ports important for international combined transport which are contained in annex II to this Agreement.

## Article 3

### TECHNICAL CHARACTERISTICS OF THE NETWORK

The railway lines of the international combined transport network shall conform to the characteristics set out in annex III to this Agreement or will be brought into conformity with the provisions of this annex in future improvement work to be carried out in conformity with national programmes.

## Article 4

### OPERATIONAL TARGETS

In order to facilitate international combined transport services on the international combined transport network, Contracting Parties shall undertake appropriate measures in order to achieve the performance parameters and minimum standards for combined transport trains and related installations referred to in annex IV to this Agreement.

Article 5

ANNEXES

The annexes to this Agreement form an integral part of the Agreement. Further annexes covering other aspects of combined transport may be added to the Agreement in accordance with the amendment procedure described in article 14.

CHAPTER II

FINAL PROVISIONS

Article 6

DESIGNATION OF THE DEPOSITARY

The Secretary General of the United Nations shall be the depositary of this Agreement.

Article 7

SIGNATURE

1. This Agreement shall be open at the office of the United Nations in Geneva for signature by States which are members of the United Nations Economic Commission for Europe or have been admitted to the Commission in a consultative capacity in conformity with paragraphs 8 and 11 of the terms of reference of the Commission, from 1 April 1991 to 31 March 1992.
2. Such signatures shall be subject to ratification, acceptance or approval.

Article 8

RATIFICATION, ACCEPTANCE OR APPROVAL

1. This Agreement shall be subject to ratification, acceptance or approval in accordance with paragraph 2 of article 7.
2. Ratification, acceptance or approval shall be effected by the deposit of an instrument with the Secretary General of the United Nations.

## Article 9

### ACCESSION

1. This Agreement shall be open for accession by any State referred to in paragraph 1 of Article 7 from 1 April 1991.
2. Accession shall be effected by the deposit of an instrument with the Secretary-General of the United Nations.

## Article 10

### ENTRY INTO FORCE

1. This Agreement shall enter into force 90 days after the date on which the Governments of eight States have deposited an instrument of ratification, acceptance, approval or accession, provided that one or more lines of the international combined transport network link, in a continuous manner, the territories of at least four of the States which have deposited such an instrument.
2. If the above condition is not fulfilled, the Agreement shall enter into force 90 days after the date of the deposit of the instrument of ratification, acceptance, approval or accession, whereby the said condition will be satisfied.
3. For each State which deposits an instrument of ratification, acceptance, approval or accession after the commencement of the period of 90 days specified in paragraphs 1 and 2 of this article, the Agreement shall enter into force 90 days after the date of deposit of the said instrument.

## Article 11

### LIMITS TO THE APPLICATION OF THE AGREEMENT

1. Nothing in this Agreement shall be construed as preventing a Contracting Party from taking such action, compatible with the provisions of the Charter of the United Nations and limited to the exigencies of the situation, as it considers necessary for its external or internal security.
2. Such measures, which must be temporary, shall be notified immediately to the depositary and their nature specified.

## Article 12

### SETTLEMENT OF DISPUTES

1. Any dispute between two or more Contracting Parties which relates to the interpretation or application of this Agreement and which the Parties in dispute are unable to settle by negotiation or other means shall be referred to arbitration if any of the Contracting Parties in dispute so requests and shall, to that end, be submitted to one or more arbitrators selected by mutual agreement between the Parties in dispute. If the Parties in dispute fail to agree on the choice of an arbitrator or arbitrators within three months after the request for arbitration, any of those Parties may request the Secretary-General of the United Nations to appoint a single arbitrator to whom the dispute shall be submitted for decision.
2. The award of the arbitrator or arbitrators appointed in accordance with paragraph 1 of this article shall be binding upon the Contracting Parties in dispute.

## Article 13

### RESERVATIONS

Any State may, at the time of signing this Agreement or of depositing its instrument of ratification, acceptance, approval or accession, notify the depositary that it does not consider itself bound by article 12 of this Agreement.

## Article 14

### AMENDMENT OF THE AGREEMENT

1. This Agreement may be amended in accordance with the procedure specified in this article, except as provided for under articles 15 and 16.
2. At the request of a Contracting Party, any amendment proposed by it to this Agreement shall be considered by the Working Party on Intermodal Transport and Logistics of the United Nations Economic Commission for Europe.
3. If the amendment is adopted by a two-thirds majority of the Contracting Parties present and voting, the amendment shall be communicated by the Secretary-General of the United Nations to all Contracting Parties for acceptance.

4. Any proposed amendment communicated in accordance with paragraph 3 of this article shall come into force with respect to all Contracting Parties three months after the expiry of a period of twelve months following the date of its communication, provided that during such period of twelve months no objection to the proposed amendment shall have been notified to the General-Secretary of the United Nations by a State which is a Contracting Party.

5. If an objection to the proposed amendment has been notified in accordance with paragraph 4 of this article, the amendment shall be deemed not to have been accepted and shall have no effect whatsoever.

#### Article 15

#### AMENDMENT OF ANNEXES I AND II

1. Annexes I and II to this Agreement may be amended in accordance with the procedure laid down in this article.

2. At the request of a Contracting Party, any amendment proposed by it to annexes I and II shall be considered by the Working Party on Intermodal Transport and Logistics of the United Nations Economic Commission for Europe.

3. If the amendment is adopted by the majority of the Contracting Parties present and voting, the proposed amendment shall be communicated by the Secretary-General of the United Nations to the Contracting Parties directly concerned for acceptance. For the purpose of this article, a Contracting Party shall be considered directly concerned if in the case of inclusion of a new line, an important terminal, a border crossing point, a gauge interchange station or a ferry link/port or in case of their respective modification, its territory is crossed by that line or is directly linked to the important terminal, or if the considered important terminal, border crossing point, gauge interchange station or terminal point of the ferry link/port are situated on the said territory.

4. Any proposed amendment communicated in accordance with paragraphs 2 and 3 of this article shall be deemed accepted if, within a period of six months following the date of its communication by the depositary, none of the Contracting Parties directly concerned has notified the Secretary-General of the United Nations of its objection to the proposed amendment.

5. Any amendment thus accepted shall be communicated by the Secretary-General of the United Nations to all Contracting Parties and shall enter into force three months after the date of its communication by the depositary.

6. If an objection to the proposed amendment has been notified in accordance with paragraph 4 of this article, the amendment shall be deemed not to have been accepted and shall have no effect whatsoever.



7. The depositary shall be kept promptly informed by the Secretariat of the Economic Commission for Europe of the Contracting Parties which are directly concerned by a proposed amendment.

#### Article 16

##### AMENDMENT OF ANNEXES III AND IV

1. Annexes III and IV to this Agreement may be amended in accordance with the procedure specified in this article.
2. At the request of a Contracting Party, any amendment proposed by it to annexes III and IV shall be considered by the Working Party on Intermodal Transport and Logistics of the United Nations Economic Commission for Europe.
3. If the amendment is adopted by a two-thirds majority of the Contracting Parties present and voting, the amendment shall be communicated by the Secretary-General of the United Nations to all Contracting Parties for acceptance.
4. Any proposed amendment communicated in accordance with paragraph 3 of this article shall be deemed accepted unless, within a period of six months following the date of its communication, one-fifth or more of the Contracting Parties have notified the Secretary-General of the United Nations of their objection to the proposed amendment.
5. Any amendment accepted in accordance with paragraph 4 of this article shall be communicated by the Secretary-General to all Contracting Parties and shall enter into force three months after the date of its communication with respect to all Contracting Parties except those which, prior to the date of its entry into force, have notified the Secretary-General that they did not accept the proposed amendment.
6. If one fifth or more of the Contracting Parties have notified an objection to the proposed amendment in accordance with paragraph 4 above, the amendment shall be deemed not to have been accepted and shall have no effect whatsoever.

{ECE/TRANS/88/Corr.1, effected as of 20 September 1992}

#### Article 17

##### SAFEGUARD CLAUSE

The provisions of this Agreement cannot prevail over those that some States may be compelled to apply among themselves in accordance with other multilateral treaties, such as the 1957 Treaty of Rome establishing the European Economic Community.

Article 18

DENUNCIATION

1. Any Contracting Party may denounce this Agreement by written notification addressed to the General-Secretary of the United Nations.
2. The denunciation shall take effect one year after the date of receipt by the Secretary-General of said notification.

Article 19

TERMINATION

Should, after the entry into force of this Agreement, the number of Contracting Parties be for any period of twelve consecutive months reduced to less than eight, the Agreement shall cease to have effect twelve months after the date on which the eighth State ceased to be a Contracting Party.

Article 20

NOTIFICATIONS AND COMMUNICATIONS BY THE DEPOSITARY

In addition to such notifications and communications as this Agreement may specify, the functions of the Secretary-General of the United Nations as depositary shall be as set out in Part VII of the Vienna Convention on the Law of Treaties, concluded at Vienna on 23 May 1969.

Article 21

AUTHENTIC TEXTS

The original of this Agreement, of which the English, French, and Russian texts are equally authentic, shall be deposited with the Secretary-General of the United Nations.

IN WITNESS WHEREOF the undersigned, being duly authorized to that effect, have signed this Agreement.

DONE at Geneva on the first day of February 1991.

Annex I

RAILWAY LINES OF IMPORTANCE FOR  
INTERNATIONAL COMBINED TRANSPORT

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	(1) <u>Portugal</u> */
C-E 05	(Fuentes de Oñoro-) Vilar Formoso-Pampilhosa- <u>Coimbra-Lisboa</u> Porto
C-E 90	Lisboa-Entroncamento-Marvão (-Valencia de Alcántara)

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	(2) <u>Spain</u> */
C-E 05	(Hendaye-) Irún-Burgos-Medina del Campo-Fuentes de Oñoro (-Vilar Formoso)
C-E 07	(Hendaye-) Irún-Burgos- <u>Avila</u> -Madrid Aranda de Duero
C-E 053	Madrid-Córdoba-Bobadilla-Algeciras
C-E 90	(Marvão-) Valencia de Alcántara -Madrid-Barcelona-Port Bou (-Cerbère)
C 90/1	Valencia-Barcelona

General note and explanation of line numbers

"C-E" denotes railway lines essentially identical to relevant E lines of the European Agreement on Main International Railway Lines (AGC) of 1985.

"C" denotes other lines important for international combined transport. "C" line numbers are identical to those of the nearest E line and are sometimes followed by a serial number.

The E number has been placed for easy reference and comparison with the lines contained in the AGC. It in no way indicates whether States are or intend to become Contracting Parties to the AGC.

\*/ Symbols employed

- ( ) = Station outside country concerned [for instance: (Hendaye-)].
- \_\_\_\_\_ = Alternative routes [for instance: Avila ].  
Aranda de Duero
- = Section of an AGC line important for international combined transport (concerns only C-E lines).
- ..... = Section of line important for combined transport, but not part of the relevant AGC line (concerns only C-E lines).

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	(3) <u>Ireland</u> */
C-E 03	(Larne-Belfast-) Dublin

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	(4) <u>United Kingdom</u> */
C-E 03	Glasgow- <u>Stranraer-Larne-Belfast</u> (-Dublin-) <u>Holyhead</u> -Crewe-London-Folkstone-Dover Carlisle (-Calais) .....
C 03/1	London-Cardiff
C 03/2	<u>Cleveland</u> -Doncaster-London Leeds
C-E 16	London-Harwich (-Hoek van Holland) .....

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	(5) <u>France</u> */
C-E 05 C-E 07	Paris-Bordeaux-Hendaye (-Irùn)
C-E 15	<u>(Quévy-) Feignies</u> -Aulnoye-Paris- <u>Dijon</u> -Lyon-Avignon-Tarascon-Marseille (Erquelines-) Jeumont Le Creusot .....
C-E 23	Dunkerque-Aulnoye-Thionville-Metz-Frouard-Toul-Culmont-Chalindrey-Dijon(-Vallorbe) .....
C-E 25	(Bettembourg-) Thionville-Metz-Strasbourg-Mulhouse- <u>(-Basel)</u> Belfort-Besançon-Dijon .....
C-E 40	Le Havre-Paris-Lérouville-Onville-Metz-Rémilly-Forbach (-Saarbrücken)
C-E 42	Paris-Lérouville-Nancy-Sarrebourg-Réding-Strasbourg (-Kehl)
C-E 70	Paris-Mâcon-Ambérieu-Culoz-Modane (-Torino)
C-E 90	(Port Bou-) Cerbère-Narbonne-Tarascon-Marseille-Menton (-Ventimiglia)
C-E 700	Lyon-Ambérieu

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\*/ For general note, explanation of line numbers and symbols employed see page 11.

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(5) France (cont'd)

- C 07 Paris-Toulouse  
C 20 Lille-Tourcoing (-Mouscron)  
C 25 Thionville-Apach (-Perl)  
C 40 Paris-Le Mans-Nantes  
Rennes  
C 51 (Dover-) Calais-Lille-Paris  
C 90/2 Bordeaux-Toulouse-Narbonne

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(6) Netherlands \*/

- C-E 15 Amsterdam-Den Haag-Rotterdam Roosendaal (-Antwerpen)  
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C-E 16 (Harwich-) Hoek Van Holland-Rotterdam-Utrecht  
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C-E 35 Amsterdam-Utrecht-Arnhem (-Emmerich)  
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C 10/1 Utrecht-Amersfoort-Hengelo (-Bad Bentheim)  
C 16 Rotterdam-Tilburg-Venlo (-Mönchengladbach)

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(7) Belgium \*/

- C-E 10 (Dover-) Oostende-Bruxelles-Liège (-Aachen)  
C-E 20  
C-E 15 (Roosendaal-) Antwerpen-Bruxelles- Quévy (-Feignies)  
Charleroi-Erquelines (-Jeumont)  
.....  
C-E 22 (Harwich-) Zeebrugge-Brugge  
C-E 25 Bruxelles-Arlon-Sterpenich (-Kleinbettingen)  
C 15 Charleroi-Namur-Liège  
C 20 (Tourcoing-) Mouscron-Liège-Montzen (-Aachen)

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\*/ For general note, explanation of line numbers and symbols employed see page 11.

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	(8) <u>Luxembourg</u> */
C-E 25	(Sterpenich-) Kleinbettingen-Luxembourg-Bettembourg (-Thionville)
	(9) <u>Germany</u> */
C-E 10	(Liège-) Aachen-Köln-Düsseldorf-Dortmund-Münster-Osnabrück-Bremen-Hamburg-Lübeck (-Hanko)
C-E 18	Hamburg-Büchen-Berlin/Seddin
C-E 20	(Liège-) Aachen-Köln-Duisburg-Dortmund-Hannover-Helmstedt-Berlin/Seddin-Frankfurt(O) (-Kunowice)
C-E 32	Frankfurt (M)-Hanau-Erfurt-Leipzig-Dresden
C-E 35	(Arnhem-) Emmerich-Duisburg- <u>Düsseldorf</u> -Köln-Mainz-Mannheim-Karlsruhe Düsseldorf-Neuss ..... (-Basel)
C-E 40	(Forbach-) Saarbrücken-Ludwigshafen-Mannheim-Frankfurt(M)-Gemünden-Nürnberg-Schirnding (-Cheb)
C-E 42	(Strasbourg-) Kehl-Appenweier- <u>Karlsruhe-Mühlacker-Stuttgart</u> Offenburg
C-E 43	Frankfurt(M)- <u>Heidelberg</u> -Bruchsal-Stuttgart-Ulm-Augsburg-München-Freilassing Mannheim (-Salzburg)
C-E 45	(Rodby-) Puttgarden-Hamburg-Hannover-Würzburg-Nürnberg-Ingolstadt-München (-Kufstein)
C-E 46	Mainz-Frankfurt(M)
C-E 51	(Gedser-) Rostock-Berlin- <u>Halle</u> -Erfurt-Nürnberg Leipzig
C-E 55	(Trelleborg-) Sassnitz Hafen-Stralsund- <u>Pasewalk</u> -Berlin/Seddin-Dresden
C-E 61	<u>Neustrelitz</u> Bad Schandau(-Decin)
C-E 451	Nürnberg-Passau (-Wels)

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\*/ For general note, explanation of line numbers and symbols employed see page 11.

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(9) Germany (cont'd)

- C 10/1 (Hengelo-) Bad Bentheim-Osnabrück  
C 16 (Venlo-) Moenchengladbach-Köln  
C 25 (Apach-) Perl-Trier-Koblenz  
C 30 Leipzig-Hoyerswerda-Horka (-Węgliniec)  
C 45/1 (Fredericia-) Flensburg-Hamburg  
C 45/2 Bremerhaven-Bremen-Hannover  
C 45/3 Travemünde-Lübeck

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(10) Switzerland \*/

- C-E 23 (Dijon-) Vallorbe-Lausanne-Brig  
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C-E 25 (Mulhouse-) Basel-Olten-Bern-Brig (-Domodossola)  
C-E 35 (Karlsruhe-) Basel-Olten-Chiasso (-Milano)  
C-E 50 (Culoz-) Genève-Lausanne-Bern-Zürich-Buchs (-Innsbruck)  
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C 35 (Karlsruhe-) Basel-Brugg-Immensee-Bellinzona (-Luino)  
Chiasso (-Milano)

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(11) Italy \*/

- C-E 25 (Brig-) Domodossola-Novara-Milano-Genova  
C-E 35 (Chiasso-) Milano-Bologna-Firenze-Roma-Napoli-Salerno-Villa S. Giovanni-Messina  
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C-E 45 (Innsbruck-) Brennero-Verona-Bologna-Ancona-Foggia-Bari-Brindisi  
.....  
C-E 55 (Arnoldstein-) Tarvisio-Udine-Venezia-Bologna  
Trieste  
.....  
C-E 70 (Modane-) Torino-Rho-Milano-Verona-Trieste-Villa Opicina (-Sezana)

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\*/ For general note, explanation of line numbers and symbols employed see page 11.

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(11) Italy (cont'd)

C-E 72	Torino-Genova
C-E 90	(Menton-) Ventimiglia-Genova-Pisa-Livorno-Roma -----
C 35	<u>(Bellinzona-) Luino-Gallarate-Rho-Milano</u> (Chiasso-)
C 90/3	La Spezia-Fidenza-Parma
C 90/4	Livorno-Pisa-Firenze

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(12) Norway \*/

C-E 45	Oslo (-Kornsjø)
C 47	Narvik (-Vassijaure)
C 48	Trondheim-Hell (-Storlien)
C 61	Oslo (-Charlottenberg-Stockholm)

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(13) Sweden \*/

C-E 45	(Kornsjø-) Göteborg-Helsingborg (-Helsingør)
C-E 53	Helsingborg-Hässleholm
C-E 55 C-E 61	Stockholm-Hässleholm-Malmö-Trelleborg (-Sassnitz Hafen)
C-E 59	Malmö-Ystad (-Swinoujscie)
C 10/2	Stockholm (-Turku)
C 45/1	Göteborg (-Frederikshavn)
C 45/3	Malmö (-Travemünde)
C 47	(Narvik-) Vassijaure-Gällivare-Boden-Ånge-Hallsberg
C 48	(Hell-) Storlien-Östersund-Ånge
C 55	Hallsberg-Göteborg
C 61	(Oslo-) Charlottenberg-Karlstad-Hallsberg-Stockholm

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\*/ For general note, explanation of line numbers and symbols employed see page 11.



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- (14) Denmark \*/
- C-E 45 (Helsingborg-) Helsingr-Kobenhavn-Nykobing-Rødby (-Puttgarden)
- C-E 530 Nykøbing-Gedser (-Rostock)
- C 45/1 (Göteborg-) Frederikshavn-Arhus-Fredericia (-Flensburg)  
København

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- (15) Austria \*/
- C-E 43 (Freilassing-) Salzburg
- C-E 45 (München-) Kufstein-Wörgl-Innsbruck (-Brennero)
- C-E 50 (Buchs-)Innsbruck-Wörgl-Kufstein(-Rosenheim-Freilassing)-Salzburg-Wels-  
Schwarzach St. Veit
- Linz-Wien- (-Hegyeshalom)<sup>1/</sup>  
Ebenfurt (-Sopron)<sup>2/</sup>  
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<sup>1/</sup> MAV.  
<sup>2/</sup> GYSEV/MAV.

- C-E 52 Wien-Marchegg (-Devínska Nová Ves)  
.....
- C-E 55 (Horni Dvoriste-) Summerau-Linz-Salzburg-Schwarzach St. Veit-Villach-Arnoldstein  
(-Tarvisio)
- C-E 63 (Bratislava-) Kittsee-Parndorf-Wien  
.....
- C-E 65 (Breclav-) Bernhardsthal-Wien-Semmering-Bruck.a.d.Mur-Klagenfurt-Villach-  
Rosenbach (-Jesenice)
- C-E 67 Bruck a.d. Mur-Graz-Spielfeld Strass (-Sentilj)
- C-E 451 (Passau-) Wels
- C-E 551 (Horni Dvoriste-) Summerau-Linz-Selzthal-St.Michael
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\*/ For general note, explanation of line numbers and symbols employed see page 11.

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- (16) Poland \*/
- C-E 20 (Frankfurt(O)-) Kunowice-Poznan-Lowicz- Warszawa -Lukow-Terespol (-Brest)  
Skierniewice  
.....
- C-E 30 (Görlitz-) Zgorzelec-Wroclaw-Katowice-Kraków-Przemysl-Medyka (-Mostiska)  
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- C-E 59 (Ystad-) Swinoujscie-Szczecin-Kostrzyń-Zielona Góra-Wroclaw-Opole-Chalupki  
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- C-E 65 Gdynia-Gdańsk-Tczew- Warszawa -Katowice-Zebrzydowice (-Petrovice U. Karviné)  
----- Bydgoszcz -----  
.....
- C-E 75 Warszawa-Bialystok-Sokolka-Suwalki-Trakiszki (-Mockava)
- C 28 Warszawa-Lublin-Dorohusk (-Izov)
- C 30 (Horka-) Węglieniec
- C 30/1 Kraków-Nowy Sacz-Muszyna (-Plaveč)
- C 59 Chalupki (-Bohumín)
- C 59/1 Nowa Sól-Zagan-Wegliniec-Zgorzelec-Zawidów (-Frýdlant)
- C 59/2 Wroclaw-Miedzylesie (-Lichkov)
- C 63 Czechowice Dziedzice-Żywiec-Zwardoń (-Skalite)
- C 65/1 Zduńska Wola Karsznice-Lódź Olechów-Skierniewice
- C 65/2 Chorzew Siemkowice-Czestochowa-Zawiercie-Jaworzna Szczakowa-  
Czechowice Dziedzice
- C 65/3 Herby Nowe-Paczyna-Kedzierzyn Koźle Azoty

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(17) Czech Republic \*/

- C-E 40 (Schirnding-) Cheb-Plzeň-Praha-Kolín-Ústí nad Orlicí-Česká Třebová-  
Přerov-Hranice na Moravě- Bohumín-Mosty u Jablunkova (-Čadca)  
Horní Lideč (-Lúky pod Makytou)  
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\*/ For general note, explanation of line numbers and symbols employed see page 11.

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(17) Czech Republic (cont'd)

- C-E 55 (Bad Schandau-) Děčín-Praha- Horní Dvořiště (-Summerau)
- C-E 61 (Bad Schandau-) Děčín-Praha-Kolín-Ústí nad Orlicí-Česká Třebová-Brno-  
Všetaty-Kolín-Havlíčkův Brod  
.....  
Břeclav-Lanžhot (-Kúty)
- C-E 65 (Zebrzydowice-) Petrovice u Karviné-Bohumín-Hranice na Moravě-Přerov-Břeclav  
(-Bernhardsthal)
- C-E 551 Praha-Horní Dvořiště (-Summerau)
- C 59 (Chalupki-) Bohumín
- C 59/1 (Zawidów-) Frýdlant v Čechách-Všetaty-Praha
- C 59/2 (Miedzylesie-) Lichkov-Ústí nad Orlicí

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(18) Slovakia \*/

- C-E 40 (Mosty u Jablunkova-) Čadca - Žilina-Poprad-Tatry-Košice-  
(Horní Lideč-) Lúky pod Makytou-Púchov  
.....  
Čierna nad Tisou (-Chop)
- C-E 52 (Marchegg-) Devínska Nová Ves-Bratislava-Nové Zámky-Štúrovo (-Szob)  
.....
- C-E 61 (Lanžhot-) Kúty-Bratislava- Komárno (-Komárom)  
Rusovce (-Hegyeshalom)  
.....
- C-E 63 (Zwardoń-) Skalité-Čadca-Žilina- Leopoldov- Bratislava (-Kittsee)  
..... Galanta
- C 30/1 (Muszyna-) Plaveč-Prešov-Kysak-Košice-Čaňa (-Hidasnémeti)

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(19) Hungary \*/

- C-E 50 (Wien-) Hegyeshalom <sup>1/</sup> -Győr-Budapest-Miskolc-Nyiregyháza-Záhony (-Chop)  
(Ebenfurt-) Sopron <sup>2/</sup>  
.....

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<sup>1/</sup> MAV.

<sup>2/</sup> GYSEV/MAV.

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\*/ For general note, explanation of line numbers and symbols employed see page 11.

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	(19) <u>Hungary (cont'd)</u>
C-E 52	(Štúrovo-) Szob-Budapest-Cegléd-Szolnok-Debrecen-Nyiregyháza
C-E 56	Budapest-Rákos-Ujszász-Szolnok-Lökösháza (-Curtici)
C-E 61	<u>(Bratislava-Komarno-)</u> Komarom-Budapest Hegyeshalom .....
C-E 69	Budapest- Székesfehérvár- <u>Boba-Hodoš</u> Murakeresztú (-Kotoriba)
C-E 71	Budapest- Dombóvár-Gyékényes (-Botovo-Koprivnica)
C-E 85	Budapest-Kelebia (-Subotica)
C-E 691	Murakeresztúr-Gyékényes
C 30/1	(Čaña-) Hidasnémeti-Miskolc
C 54/1	(Episcopia Bihar-) Biharkeresztes-Berettyósfalu-Püspökladány
C 773	Budapest-Dombóvár-Pécs-Magyarbóly (-Beli Manastir)

---

	(20) <u>Slovenia */</u>
C-E 65	(Rosenbach-) Jesenice-Ljubljana-Ilirska Bistrica (-Šapjane)
C-E 67	(Spielfeld Strass-) Šentilj-Maribor-Zidani Most
C-E 69	<u>Hodoš-Murska Sobota-Ormož-Pragersko-Zidani Most-Ljubljana-Divača-Koper</u> (Čakovec-) Središče
C-E 70	(Villa Opicina-) Sežana-Ljubljana-Zidani Most-Dobova (-Savski Marof)

---

	(21) <u>Croatia */</u>
C-E 65	(Ilirska Bistrica-) Šapjane-Rijeka
C-E 69	(Murakeresztúr-) Kotoriba-Čakovec (-Središče)
C-E 70	(Dobova-) Savski Marof-Zagreb-Strizivojna Vrpolje-Vinkovci-Tovarnik (-Šid)
C-E 71	(Gyékényes-) Botovo-Koprivnica-Zagreb-Karlovac-Oštarije-Rijeka
C-E 702	(Središče-) Čakovec-Varaždin-Koprivnica-Osijek-Erdut (-Bogojevo)

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\*/ For general note, explanation of line numbers and symbols employed see page 11.

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(21) Croatia (cont'd)\*

- C-E 751 Zagreb-Sunja-Volinja (-Dobrljin-Bihać-Ripač-) Strmica-Knin- Split  
Šibenik
- C-E 753 Zagreb-Karlovac-Oštarije-Gospić-Knin-Zadar
- C-E 771 (Bogojevo-) Erdut-Vinkovci-Strizivojna Vrpolje-Slavonski Šamac (-Bosanski Šamac-Sarajevo-Čapljina-) Metković-Ploče
- C 773 (Magyarbóly-) Beli Manastir-Osijek-Strizivojna Vrpolje

---

(22) Bosnia and Herzegovina \*

- C-E 751 (Volinja-) Dobrljin-Bihac-Ripać (-Strmica)
- C-E 771 (Slavonski Šamac-) Bosanski Šamac-Sarajevo-Čapljina (-Metković)

---

(23) Serbia \*

- C-E 66 Beograd-Vršac (-Stamora Moravića)
- C-E 70 (Tovarnik-) Šid-Beograd-Niš-Dimitrovgrad (-Dragoman)
- C-E 79 Beograd-Bar (-Ancona)  
(-Bari)
- C-E 85 (Kelebia-) Subotica-Beograd- Niš-Preševo (-Tabanovci)  
Kraljevo-Đeneral Janković (-Volkovo)
- C-E 771 Subotica-Bogojevo (-Erdut)

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(24) The Former Yugoslav Republic of Macedonia \*

- C-E 85 (Preševo-) Tabanovci -Skopje-Gevgelia (-Idomeni)  
(Đeneral Janković-) Volkovo
- 

\*/ For general note, explanation of line numbers and symbols employed see page 11.

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	(25) <u>Greece</u> */
C-E 85	(Gevgelia-) Idomeni-Thessaloniki-Athinai
C-E 853	Larissa-Volos [-Latakia (Syrian Arab Republic)]
C-E 855	(Kulata-) Promachon-Thessaloniki
C 70/2	Strymonas-Alexandroupolis-Pythion ( -Uzunköprü ) Dikea (-Svilengrad)
C 85/1	Thessaloniki-Florina-Kristallopigi (-.....)
C 85/2	Igoumenitsa-Kalabaka-Palaiofarsalos-Volos [-Latakia (Syrian Arab Republic)]
C 85/3	Athinai-Patras

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	(26) <u>Romania</u> */
C-E 54	Arad-Deva-Teiuş-Vînători-Braşov-Bucureşti
C-E 56	(Lökösháza-) Curtici-Arad-Timişoara-Craiova-Bucureşti
C-E 66	Halmeu-Satu Mare-Carei-Oradea-Arad-Timişoara-Stamora Moraviţa (-Vrsac) .....
C-E 95	(Ungheni-) Iaşi-Paşcani-Buzău-Ploieşti-Bucureşti-Videle-Giurgiu (-Ruse)
C-E 560	Buzău-Galaţi (-Giurgiuleşti)
C-E 562	Bucureşti-Constanţa
C-E 851	(Vadul Siret-) Vicşani-Suceava-Paşcani
C 54	(Deakovo-) Halmeu-Satu Mare-Dej-Cluj-Coşlariu
C 54/1	Paşcani-Suceava-Salva-Dej-Cluj Napoca-Oradea-Episcopia Bihor (-Biharkeresztes)
C 95	Craiova-Calafat (-Vidin)

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\*/ For general note, explanation of line numbers and symbols employed see page 11.

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(27) Bulgaria \*/

- C-E 70 (Dimitrovgrad-) Dragoman-Sofija-Plovdiv-Dimitrovgrad Sever-Svilengrad  
(-Kapikule)
- C-E 95 (Giurgiu-) Ruse-Gorna Oriahovitza-Dimitrovgrad  
-----
- C-E 660 Ruse-Kaspichan
- C-E 680 Sofija-Mezdra-Gorna Oriahovitza-Kaspican-Sindel-Varna
- C-E 720 Plovdiv-Zimintza-Karnobat-Burgas  
-----
- C-E 855 Sofija-Kulata (-Promachon)
- C-E 951 Sindel-Karnobat
- C 70/2 (Dikea-) Svilengrad
- C 95 (Calafat-) Vidin-Sofija

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(28) Finland \*/

- C-E 10 Hanko-Helsinki-Riihimäki-Kouvola-Vainikkala (-Buslovskaya)
- C 10/2 (Stockholm-) Turku-Helsinki

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(29) Belarus \*/

- C-E 20 (Terespul-) Brest-Minsk-Orsha (-Krasnoye)
- C 14 (Indra-) Bigosovo-Polak-Vicebsk
- C 20/3 (Kena-) Gudagai-Maladzečna-Minsk
- C 95/2 (Lobok-) Ezjarysca-Vicebsk-Orsha - Žlobin-Slovechno (-Berezhest)  
Minsk

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\*/ For general note, explanation of line numbers and symbols employed see page 11.

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(30) Ukraine \*/

- C-E 30 (Medyka-) Mostiska 2-Lvov-Rovno-Berdichev-Kazatin-Kiev-Kharkiv-Kupyansk-Topoli-(Valuiki)
- C-E 40 (Čierna nad Tisso-) Čop-Lvov
- C-E 50 (Záhony-) Chop-Lvov-Fastov-Dnipropetrovsk-Krasnoarmeisk-Yasinovataya-Debaltsevo-Lugansk-Krasnaya Mogila (-Gukovo)
- C-E 95 (Novosavyskoe-) Kuchurgan-Razdelnaya-Kazatin-Kiev-Khutor Mikhailovsky-Zernovo (-Suzemka)
- C-E 391 Dnipropetrovsk-Lozovaya-Krasny Liman-Kharkov
- C-E 593 Yasinovataya-Kvashino (-Uspenskaya)
- C-E 851 Lvov-Vadu Siret (-Vicșani)
- C 28 (Dorohusk-) Izov-Kovel-Sarni-Korosten-Kyiv
- C 95/1 Odessa-Usatovo-Razdelnaya
- C 95/2 Kazatin-Berdichev-Korosten-Berezhest (-Slovechno)

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(31) Republic of Moldova \*/

- C-E 95 (Iași-) Ungheni-Chișinău-Bendery-Novosavyskoe (-Kuchurgan)
- C-E 560 (Galați -) Giurgiulesti (-Reni-) Etulia-Greceni (-Bolgrad-) Taraclia-Basarabeasca (-Carabuteni-) Cimislia-Bendery

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\*/ For general note, explanation of line numbers and symbols employed see page 11.



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	(32) <u>Russian Federation</u> */
C-E 10	(Vainikkala-) Buslovskaya-St.-Petersburg-Moskva
C-E 20	(Orsha-) Krasnoye-Smolensk-Moskva-Nizhniy Novgorod-Ekaterinburg- <u>Tyumen</u> <u>Kurgan-Petukhovo (-Mamlyutka-Petropavlovsk-Kara-Guga-) Isilkul</u> - <u>Omsk-Novosibirsk-Krasnoyarsk-Tayshet-Irkutsk</u> - <u>Ulan-Ude- <u>Zaudinsky-</u> <u>Karimskaya</u></u> <u>Naushki (- Sukhe-Bator) Zabaikalsk (- Manchzhuria)</u> ..... - <u>Khabarovsk - <u>Baranovsky</u> - Nakhodka-Vostochnaya</u> <u>Hasan (-Tumangan)</u> .....
C-E 24	Moskva-Ryazan-Ruzaevka-Samara-Ufa-Chelyabinsk-Kurgan- Zauralie (-Presnogorkovskaya)
C-E 30	(Topoli-) Valuiki-Liski-Rtischevo-Sizran-Samara-Orenburg (-Iletsk I)
C-E 50	(Krasnaya Mogila-) Gukovo-Likhaya-Volgograd-Astrakhan (-Aksaraiskaya II)
C-E 95	(Zernovo-) Suzemka-Bryansk-Moskva
C-E 99	Ryazan-Kochetovka I-Gryazi-Krasnodar- <u>Veseloe (-Gantiadi)</u> Novorossiysk
C-E 593	(Kvashino-) Uspenskaya-Rostov na Donu
C 12	(Zilupe-) Raz. Posin-Novosokol'niki-Ržev-Moskva
C 20/1	Saint Petersburg-Vologda-Kotelnich
C 20/2	Moskva-Kazan-Ekaterinburg
C 20/3	Kaliningrad-Cherniakhovsk-Nesterov (-Kibartai)
C 75/1	(Narva-) Ivangorod-Gatčina-St. Petersburg
C 95/2	St. Petersburg-Dno-Novosokol'niki-Lobok (-Ezjarysca)

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\*/ For general note, explanation of line numbers and symbols employed see page 11.

- 
- (33) Turkey \*/
- C-E 70 (Svilengrad-) Kapikule-Istanbul-Haydarpasa-Ankara-Boğazköprü-Kalin-Malatya-  
Kapıköy [-Razi (Iran, Islamic Republic of )]  
Nusaybin [-Kamishli (Syrian Arab Republic)]
- C-E 74 Bandirma -Balikesir-Kütahya-Alayunt- Afyon - Konya-Ulukisla  
Izmir-Manisa Eskisehir Usak-Manisa  
.....
- C-E 97 Samsun-Kalin- Boğazköprü-Ulukişla -Yenice- Adana -Toprakkale-  
Mersin  
Fevzipaşa -Islahiye-Hudut [-Meydan Ekbez (Syrian Arab Republic)]  
Iskenderun .....
- C-E 692 Cetinkaya-Erzurum-Kars- Doğu Kapi (-Akuryan)  
(-Akhalkalaki)
- C 70/2 Pehlivanköy-Uzunköprü (-Pythion)
- 
- (34) Lithuania \*/
- C-E 75 (Trakiszki-) Mockava-Šeštokai-Kazlų Rūda-Kaunas-Radviliškis-Šiauliai-Joniškis  
(-Meitene)
- C 14 Radviliskis-Panevezys-Rokiskis-Obeliai (-Eglaine)
- C 20/3 (Nesterov-) Kybartai-Kazlų Rūda-Kaunas -  
(Mukran (Sassnitz)-) Draugyste (Klaipėda)-Šiauliai-Radviliškis  
Kaišiadorys-Vilnius-Kena (-Gudagai)
- 
- (35) Armenia \*/
- 
- (36) Azerbaijan \*/
- C-E 60 (Gardabani-) Beyuk-Kyasik-Baku (-Turkmenbashi)
- 
- (37) Georgia \*/
- 

\*/ For general note, explanation of line numbers and symbols employed see page 11.

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	(38) <u>Kazakhstan</u> */
C-E 20	(Petukhovo-) Mamlyutka-Petropavlovsk-Kara Guga (-Isikul)
C-E 24	(Zauralie-) Presnogorkovskaya-Kökshetaú-Aqmola-Mointy-Druzhba (-Alashankou)
C-E 30	(Orenburg-) Iletsk I-Kandagach
C-E 50	Astrakhan-) Aksaraiskaya II-Atyraú-Makat-Kandagach-Arys-Almaty-Aqtogai
C-E 60	(Salar-) Chengeldy-Arys
C-E 592	Beyneu-Shetpe-Aqtau
C-E 597	Makat-Beyneu (-Kungrad)

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(39) Turkmenistan \*/

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	(40) <u>Uzbekistan</u> */
C-E 60	(Chardzhev-) Bukhara-Tashkent-Salar (-Chengeldy)
C-E 696	Tashkent-Khavast-Andizhan (-Osh)
C-E 695	Bukhara-Karshi-Termiz-Galaba (-Khairaton)
C-E 597	(Beyneu-) Kungrad-Nukus (-Dashhowuz-) Urganch (-Chardzhev)

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(41) Kyrgyzstan \*/

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C-E 696	(Andizhan-) Jalalabad-Osh
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(42) Estonia \*/

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C 75/1	Tapa-Narva (-Ivangorod)
C-E 75	Tallin-Tapa-Tartu-Valga (-Lugaži)

---

(43) Latvia \*/

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C 12	<u>Ventspils</u> -Jelgava-Krustpils-Zilupe (-Raz. Posinj) Liepaja
C 14	<u>Riga-Krustpils</u> -Daugavpils-Indra (-Bigosovo) (Obeliai-) Eglaine
C-E 75	(Valga-) Lugazi-Riga-Jelgava-Meitene (-Sarkiai)

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(44) Iran (Islamic Republic of) \*/

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C-E 70	(Kapiköy-) Razi-Tabriz-Tehran-Mashad-Sarakhs (-Serahs)
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\*/ For general note, explanation of line numbers and symbols employed see page 11.

## Annex II

### INSTALLATIONS IMPORTANT FOR INTERNATIONAL COMBINED TRANSPORT

#### A. Terminals of importance for international combined transport

##### AUSTRIA

Linz-Stadthafen	Wels Vbf
Graz Süd/Werndorf	Wien Freudenau Hafen
Salzburg Hauptbahnhof/Liefering	Wien Nordwestbahnhof
Villach Süd	

##### AZERBAIJAN

Baku (Keshla)

##### BELARUS

Brest  
Minsk

##### BELGIUM

Antwerpen	Genk (Hasselt)
Athus	Muizen (Mechelen)
Bressoux-Renory (Liège)	Zeebrugge
Bruxelles	

##### BOSNIA AND HERZEGOVINA

Sarajevo

##### BULGARIA

Burgas	Ruse
Dimitrovgrad Sever	Sofija
Filipovo	Stara Zagora
Gorna Oriahovitza	Svilengrad
Kaspichan	Varna

##### CROATIA

Rijeka	Split
Slavonski Brod	Zagreb

##### CZECH REPUBLIC

Brno	Praha Uhřetěves
Lovosice	Praha Žižkov
Mělník	

## DENMARK

Arhus  
Glostrup

København  
Padborg

## ESTONIA

Tallin  
Tapa

Tartu  
Valga

## FINLAND

Helsinki-Pasila

## FRANCE

Avignon-Courtine  
Bordeaux-Bastide  
Dunkerque  
Hendaye  
Le Havre  
Lille-St.Sauveur  
Lyon-Venissieux  
Marseille-Canet  
Paris-La Chapelle

Paris-Noisy-Le-Sec  
Paris-Pompadour  
Paris-Rungis  
Paris-Valenton  
Perpignan  
Rouen-Sotteville  
Strasbourg  
Toulouse

## GERMANY

Augsburg-Oberhausen  
Basel Bad GBF  
Berlin  
Bielefeld Ost  
Bochum-Langendreer  
Bremen-Grolland Roland  
Bremerhaven-Nordhafen  
Dresden  
Duisburg-Ruhrort Hafen  
Düsseldorf-Bilk  
Frankfurt (Main) Ost  
Freiburg (Breisgau) GBF  
Hagen HBF  
Hamburg-Rothenburgsort  
Hamburg-Süd  
Hamburg-Waltershof  
Hamburg-Wilhelmsburg  
Hannover-Linden  
Ingoldstadt Nord

Karlsruhe HBF  
Kiel HGBF  
Köln Eifeltor  
Leipzig  
Lübeck HBF  
Ludwigsburg  
Mainz Gustavsburg  
Mannheim RBF  
München HBF  
Neuss  
Neu Ulm  
Nürnberg HGBF  
Offenburg  
Regensburg  
Rheine  
Rostock  
Saarbrücken HGBF  
Schweinfurt HBF  
Wuppertal-Langefeld

## GREECE

Aghii Anargyri (Athinai)

Patras

Alexandroupolis  
Igoumenitsa

Thessaloniki  
Volos

#### HUNGARY

BILK Kombiterminál Budapest  
Budapest Kikötő  
Debrecen  
Miskolc-Gömöri

Sopron  
Szeged-Kiskundorozsma  
Szolnok  
Záhony

#### IRELAND

Dublin-North Wall

#### ITALY

Bari-Lamasinata  
Bologna-Interporto  
Brindisi  
Busto Arsizio  
Livorno  
Milano Greco Pirelli  
Milano-Rogoredo  
Modena  
Napoli-Granili

Napoli Traccia  
Novara  
Padova-Interporto  
Pescara-P.N.  
Pomezia-S.P.  
Rivalta Scrivia  
Torino-Orbassano  
Trieste  
Verona-Q.E

#### KAZAKHSTAN

Arys  
Karaganda  
Semipalatinsk

Tura-Tam  
Turkestan  
Zhezkazgan

#### KYRGYZSTAN

Osh

#### LATVIA

Riga  
Ventspils  
Liepaja

Rezekne  
Daugavpils

#### LITHUANIA

Draugystė (Klaipėda)  
Klaipėda  
Paneriai (Vilnius)

Kaunas  
Šeštokai

LUXEMBOURG

Bettembourg

NETHERLANDS

Ede  
Rotterdam-Haven

Rotterdam-Noord  
Venlo

NORWAY

Narvik  
Oslo-Alnabru

Trondheim

POLAND

Gdańsk  
Gdynia  
Gliwice  
Krakow  
Lodz  
Malaszewicze  
Poznan

Pruszkow  
Sosnowiec  
Swinoujscie  
Szczecin  
Warszawa  
Wroclaw

PORTUGAL

Alcântara (Lisboa)  
Leixões

Lisboa-Bobadela

REPUBLIC OF MOLDOVA

Ungeny

Chişinău

ROMANIA

Bucureşti  
Constanţa

Craiova  
Oradea

RUSSIAN FEDERATION

Batareinaya (Irkutsk)  
Bazaikha (Krasnoyarsk)  
Blochnaya (Perm)  
Brjansk-Lgovskiy (Brjansk)  
Chita I  
Khabarovsk II  
Kirov-Kotlasskiy (Kirov)  
Kleschtchikha (Novosibirsk)

Moskva-Tovarnaya-Smolenskaya  
Nakhodka-Vostonchnaya  
Novorossiysk-Port  
Omsk-Vostochnyi  
Rostov-Tovarnyi (Rostov-na-Donu)  
Smolensk  
St.-Petersburg Port  
St.-Petersburg-Tovarnyi-Vitebskiy

Kostarikha (Nizhniy Novgorod)  
Kuntsevo II (Moskva)  
Kutum (Astrakhan)  
Mikhailo-Chesnokovskaya (Belogorsk)  
Moskva-Kievskaya  
Moskva-Tovarnaya-Oktyabrskaya  
Moskva-Tovarnaya-Paveletskaya

Sverdlovsk-Passagirskiy (Ekaterinburg)  
Taltsy (Ulan-Ude)  
Voinovka (Tumen)  
Volzhskiy (Volgograd)  
Ussuriysk

#### SERBIA

Beograd  
Bar

#### SLOVAKIA

Bratislava  
Čierna nad Tisou

Košice  
Žilina

#### SLOVENIA

Koper

Ljubljana

#### SPAIN

Algeciras  
Barcelona  
Irln  
Madrid

Port-Bou  
Tarragona  
Valencia(-Silla)

#### SWEDEN

Göteborg  
Helsingborg

Malmö  
Stockholm-Årsta

#### SWITZERLAND

Aarau-Birrfeld  
Basel SBB  
Berne  
Chiasso  
Genève

Lugano-Vedeggio  
Luzern  
Renens  
Zürich

#### THE FORMER YUGOSLAV REPUBLIC OF MACEDONIA

Skopje

#### TURKEY

Bandirma  
Derince  
Iskenderun  
Istanbul

Izmir  
Mersin  
Samsun



UKRAINE

Chop  
Dnepropetrovsk Gruzovoy  
Kiev  
Kiev-Lisky

Kharkov Chervonozavodskoy  
Lvov  
Lugansk Gruzovoy  
Usatovo

UNITED KINGDOM

Belfast  
Birmingham  
Bristol  
Cardiff  
Cleveland  
Coatbridge (Glasgow)  
Glasgow  
Harwich  
Holyhead

Ipswich  
Leeds  
Liverpool-Garston  
London-Stratford  
London-Willesden  
Manchester-Trafford Park  
Southampton  
Tilbury

UZBEKISTAN

Andijan (North)  
Bukhara-2  
Chukursai  
Margilan

Sergeli  
Tashkent  
Termez  
Ulugbek

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B. Border crossing points of importance for international combined transport<sup>1/</sup>

Vilar Formoso (CP) - Fuentes de Onoro (RENFE)

Marvao (CP) - Valencia de Alcantara (RENFE)

Irun (RENFE) - Hendaye (SNCF)

Port Bou (RENFE) - Cerbère (SNCF)

Dublin (CIE) - Holyhead (BR)

Dundalk (CIE) - Newry (NIR)

Dover (BR) - Calais (SNCF)

- Dunkerque (SNCF)

- Oostende (SNCB)

Harwich (BR) - Zeebrugge (SNCB)

Menton (SNCF) - Ventimiglia (FS)

Modane (SNCF) - Bardonecchia (FS)

Brig (SBB-CFF) - Domodossola (FS)

Bâle (SNCF) - Basel (SBB-CFF)

Strasbourg (SNCF) - Kehl (DB)

Forbach (SNCF) - Saarbrücken (DB)

Apach (SNCF) - Perl (DB)

Thionville (SNCF) - Bettembourg (CFL)

Feignies (SNCF) - Quévy (SNCB)

Jeumont (SNCF) - Erquelinnes (SNCB)

Tourcoing (SNCF) - Mouscron (SNCB)

Roosendaal (NS) - Essen (SNCB)

Emmerich (DB/NS)

Venlo (NS/DB)

Bad Bentheim (DB/NS)

Montzen (SNCB) - Aachen (DB)

Sterpenich (SNCB) - Kleinbettingen (CFL)

Basel (DB/SBB-CFF)

Flensburg (DB) - Padborg (DSB)

Puttgarden (DB) - Rodby (DSB)

Passau (DB/OBB)

Salzburg (DB/OBB)

Kufstein (DB/OBB)

Buchs (SBB-CFF/OBB)

Luino (SBB-CFF/FS)

Chiasso (SBB-CFF/FS)

Brennero (FS/OBB)

Tarvisio (FS) - Arnoldstein (OBB)

Charlottenberg (NSB/SJ)

Kornsjö (NSB/SJ)

<sup>1/</sup> After each border crossing point the relevant railway administration using the station is indicated in brackets. If only one station is listed it is jointly used by both railway administrations.

Vassijaure (JBV/Banverket)  
Storlien (JBV/Banverket)  
Helsingborg (SJ) - Kobenhavn (DSB)  
Trelleborg (SJ) - Sassnitz (DB)  
Ystad (SJ) - Swinoujscie (PKP)

Göteborg (SJ) - Frederikshavn (DSB)  
Malmö (SJ) - Travemünde (DB)  
Gedser (DSB) - Rostock (DB)  
Ebenfurth (OBB)- Sopron (GYSEV/MAV)  
Nickelsdorf (OBB) - Hegyeshalom (MAV)

Frankfurt/O. (DB) - Kunowice (PKP)  
Horka (DB) – Węgliniec (PKP)  
Keleba (MAV) - Subotica (JZ)  
Lökösháza (MAV) - Curtici (CFR)  
Preševo (JZ) - Tabanovci (CFARYM)

Đeneral Janković (JZ) – Volkovo (CFARYM)  
Dimitrovgrad (JZ) - Dragoman (BDZ)  
Episcopia Bihor (CFR) - Biharkereszttes (MAV)  
Giurgiu (CFR) - Ruse (BDZ)  
Svilengrad (BDZ) - Kapikule (TCDD)

Vidin (BDZ) - Calafat (CFR)  
Kulata (BDZ) - Promachon (CH)  
Turku (VR) - Stockholm (SJ)  
Kapiköy (TCDD) - Razi (RAI)  
Nusaybin (TCDD) - Kamischli (CFS)

Marchegg (OBB) - Devínska Nová Ves (ŽSR)  
Kittsee (OBB) - Bratislava (ŽSR)  
Gdynka (PKP) - Ystad, Stockholm (SJ) / Helsinki (VR)  
Chalupki (PKP) - Bohumín (ČD)  
Schirnding (DB) - Cheb (ČD)

Bad Schandau (DB) - Děčín (ČD)  
Bernhardtsthal (OBB) - Břeclav (ČD)  
Summerau (OBB) - Horní Dvořiště (ČD)  
Vainikkala (VR) - Buslovskaya (RZD)  
Orsha (BC) - Krasnoye (RZD)

Gudagai (BC) – Kena (LG)  
Indra (LDZ) – Bigosovo (BC)  
Joniškis (LG) - Meitene (LZD)  
Meitene (LDZ) - Šarkiai (LG)  
Obeliai (LG) - Eglaine (LZD)  
Zernovo (UZ) - Suzemka (RZD)

Ivangorod (RZD) - Narva (EVR)  
Valga (EVR) - Lugaži (LDZ)  
Lobok (RZD) - Ezjarysca (BC)  
Raz. Posin (RZD) - Zilupe (LDZ)

Nesterov (RZD) - Kibartai (LG)  
Valuiki (RZD) - Topoli (UZ)  
Gukovo (RZD)- Krasnaya Mogila (UZ)  
Zauralie (RZD) - Presnogorskovskaya (KTZ)  
Petukhovo (RZD) - Mamlyutka (KTZ)

Isilkul (RZD) - Kara-Guga (KTZ)  
Astrakhan (RZD) - Aksaraiskaya II (KTZ)  
Orenburg (RZD) - Iletsk I (KTZ)  
Naushki (RZD) - Sukhe-Bator (Mongolian Railways)  
Zabaikalsk (RZD) - Manchzhuria (CR)  
Druzhba (KTZ) - Alashankou (CR)  
Hasan (RZD) - Tumangan (Railways of the Democratic People's Republic of Korea)

Trakiszki (PKP) – Mockava (LG)  
Dorohusk (PKP) – Izov (UZ)  
Zwardoń (PKP) – Skalite (ŽSR)  
Zebrzydovice (PKP) - Petrovice u Karviné (ČD)  
Zawidów (PKP) - Frýdlant v Čechách (ČD)  
Medzylesie (PKP) - Lichkov (ČD)

Čadca (ŽSR) - Mosty u Jablunkova (ČD)  
Lúky pod Makytou (ŽSR) - Horní Lideč (ČD)  
Kúty (ŽSR) - Lanžhot (ČD)  
Čierna nad Tisou (ŽSR) - Chop (UZ)  
Komárno (ŽSR) - Komarom (MAV)  
Štúrovo (ŽSR) - Szob (MAV)

Rusovce (ŽSR) - Rajka (MAV)  
Čaña (ŽSR) - Hidasnémeti (MAV)  
Plaveč (ŽSR) - Muszyna (PKP)  
Skalite (ŽSR) - Zwardoń (PKP)  
Magyarbóly (MAV) - Beli Manastir (HZ)  
Gevgelia (CFARYM) – Idomeni (CH)

Dikea (CH) - Svilengrad (BDZ)  
Kristallopigi (CH) - ..... (HSH)  
Patras/Igoumenitsa (CH) - Brindisi (FS)  
Patras/Igoumenitsa (CH) - Trieste (FS)  
Patras/Igoumenitsa (CH) - Ancona (FS)

Patras/Igoumenitsa (CH) - Bari (FS)  
Volos (CH) - Latakia (CFS)  
Stamora Moravița (CFR) - Vršac (JZ)  
Halmeu (CFR) - Deakovo (UZ)  
Vicșani (CFR) - Vadu Siret (UZ)

Uzunköprü (TCDD) - Pythion (CH)  
Islahiye (TCDD) - Meydan Ekbez (CFS)  
Doğukapi (TCDD) - Ahuryan (ARM)  
Kotoriba (HZ) - Murakeresztur (MAV)  
Koprivnica (HZ) - Gyekenyes (MAV)

Čakovec (HZ) - Središće (SZ)  
Savski Marof (HZ) - Dobova (SZ)  
Erdut (HZ) - Bogojevo (JZ)  
Tovarnik (HZ) - Sid (JZ)  
Slavonski Šamac (HZ) - Bosanski Šamac (ZBH)  
Metković (HZ) - Čapljina (ZBH)  
Volinja (HZ) - Dobrljin (ZBH)  
Strmica (HZ) - Ripač (ZBH)  
Šapjane (HZ) - Ilirska Bistrica (SZ)  
Lupoglav (HZ) - Podgorje (SZ)

Rosenbach (OBB) - Jesenice (SZ)  
Spielfeld Strass (OBB) - Šentilj (SZ)  
Središće (SZ) - Žakovec (HZ)  
Hodoš (SZ/MAV)  
Villa Opicina (FS) - Sežana (SZ)

Savski Marof (HZ) - Dobova (SZ)  
Terespol (PKP) - Brest (BC)  
Medyka (PKP) - Mostiska (UZ)  
Záhony (MAV) - Chop (UZ)  
Ungheni (CFM) - Iași (CFR)

Giurgiulești (CFM) - Galați (CFR)  
Novosavytskoe (CFM) - Kuchurgan (UZ)  
Topoli (UZ) - Valuiki (RZD)  
Krasnaya Mogila (UZ) - Gukovo (RZD)  
Kvashino (UZ) - Uspenskaya (RDZ)

Izov (UZ) - Borohust (PKP)  
Berezhest (UZ) - Slovechno (BC)  
Veseloe (RZD) - Gantiadi (Georgian Railway)  
Dogu Kapi (TCDD) - Akuryan (Armenian Railways)  
Kars (TCDD) - Akhalkalaki (Georgian Railways)

Beyuk (AZ) - Gardabani (GR)  
Baku (AZ) - Turkmenbashi (TRK)  
Razi (RAI) - Kapiköy (TCDD)  
Sarakhs (RAI) - Serahs (Turkmenistan Railways)

Chengeldy (KTZ) - Salar (UR)  
Beyneu (KTZ) - Kungrad (UR)  
Alat (UR) - Chardzhev (TRK)  
Andizhan (UR) - Osh (Kyrgyzstan Railways)  
Andizhan (UR) - Jalalabad (Kyrgyzstan Railways)  
Galaba (UR) - Khairaton (Afghanistan Railways)  
Termis (UR) - (Karshi) (UR)

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C. Gauge interchange stations of importance for international combined transport <sup>\*/</sup>

Stations between railway systems with different rail gauges	Countries concerned	Interchange technique applied	
		Change of wagon axles/bogies	Transshipment of loading units by crane/other handling equipment
<u>Irun</u> - Hendaye	Spain - France	X	X
<u>Port Bou</u> - Cerbère	Spain - France	X	X
<u>Hanko</u>	Finland	X	
Čierna nad Tisou - Chop	Slovakia - Ukraine		X
Zahony - Chop	Hungary - Ukraine	X X	X X
Iași - Ungheni	Romania - Republic of Moldova	X	X X
Galați - Giurgiulești	Romania - Republic of Moldova	X	X
Vicșani - Vadul Siret	Romania - Ukraine	X X	X X
Halmeu <sup>**/</sup> - Deakovo	Romania - Ukraine	X	X X
Varna	Bulgaria	X	X
Malaszewicze <sup>***/</sup> - Brest	Poland - Belarus	X	X X
Medyka - Mostiska	Poland - Ukraine	X X	X X
Esen	Ukraine – Hungary	X	
Šeštokai <sup>****/</sup>	Lithuania	-	X
Mockava	Lithuania	X	X
Trakiszki	Poland	-	-
Zabaikalsk - Manchzhuria	Russian Federation - China	X X	X X
Hasan - Tumangan	Russian Federation - Democratic People's Republic of Korea	X	X X
Druzhba - Alashankou	Kazakhstan - China	X	X

**Note:** Gauge interchange stations are also border crossing points.

\*/ If the change of axles or the transfer of loading units to wagons of a different gauge is carried out at one station only, this station is underlined. In case gauge interchange and transshipment techniques are used simultaneously at certain stations, both these stations are both mentioned.

\*\*/ Between Halmeu and Chop (Ukraine) exists both a standard and a broad gauge railway line of about 70 km. Thus neither a change of wagon nor a change of axles/bogies is required.

\*\*\*/ Transshipment station, but not a border crossing point.

\*\*\*\*/ Not a border crossing point

D. Ferry links/ports forming part of the international combined transport network

Holyhead	- Dublin	(United Kingdom - Ireland)
Calais	- Dover	(France - United Kingdom)
Oostende	- Dover	(Belgium - United Kingdom)
Dunkerque	- Dover	(France - United Kingdom)
Stanrear	- Larne	(United Kingdom)
Zeebrugge	- Harwich	(Belgium - United Kingdom)
Zeebrugge	- Dover	(Belgium - United Kingdom)
Puttgarden	- Rodby	(Germany - Denmark)
Kobenhavn	- Helsingborg	(Denmark - Sweden)
Lübeck-Travemünde	- Hanko	(Germany - Finland)
Gedser	- Rostock (Warnemünde)	(Denmark - Germany)
Göteborg	- Frederikshavn	(Sweden - Denmark)
Malmö	- Travemünde	(Sweden - Germany)
Trelleborg	- Sassnitz	(Sweden - Germany)
Ystad	- Swinoujscie	(Sweden - Poland)
Helsinki	- Gdynia	(Finland - Poland)
Helsinki	- Stockholm	(Finland - Sweden)
Turku	- Stockholm	(Finland - Sweden)
Samsun	- Constanța	(Turkey - Romania)
Mersin	- Venezia	(Turkey - Italy)
Gdynia	- Ystad	(Poland - Sweden)
Gdynia	- Stockholm	(Poland - Sweden)
Gdynia	- Helsinki	(Poland - Finland)
Patras/Igoumenitsa	- Brindisi	(Greece - Italy)

Patras/Igoumenitsa	- Trieste	(Greece - Italy)
Patras/Igoumenitsa	- Ancona	(Greece - Italy)
Patras/Igoumenitsa	- Bari	(Greece - Italy)
Bar	- Bari	(Serbia - Italy)
Bar	- Ancona	(Serbia - Italy)
Volos	- Latakia	(Greece - Syrian Arab Republic)
Calafat	- Vidin	(Romania - Bulgaria)
Kaliningrad	- Lübeck	(Russian Federation - Germany)
Baltyisk	- Lübeck	(Russian Federation - Germany)
Nakhodka	- Yokohama	(Russian Federation - Japan)
Vostochnyi	- Pusan	(Russian Federation - Republic of Korea)
Draugyste (Klaipėda)	- Mukran (Sassnitz)	(Lithuania - Germany)
Varna	- Odessa	(Bulgaria - Ukraine)
Varna	- Novorossiysk	(Bulgaria - Russian Federation)
Varna	- Poti/Batumi	(Bulgaria - Georgia)
Burgas (port)	- Novorossiysk	(Bulgaria - Russian Federation)
Burgas (port)	- Poti	(Bulgaria - Georgia)
Odessa		(Ukraine - .....)
Illichivsk		(Ukraine - .....)
Mariupol		(Ukraine - .....)
Baku	- Turkmenbashi	(Azerbaijan - Turkmenistan)

Note: Ferry links are also border crossing points, except the links between Stanrear-Larne and Messina-Villa S.Giovanni.



### Annex III

## TECHNICAL CHARACTERISTICS OF THE NETWORK OF IMPORTANT INTERNATIONAL COMBINED TRANSPORT LINES

### Preliminary remarks

The parameters are summarized in the table below. The values shown in column A of the table are to be regarded as important objectives to be reached in accordance with national railway development plans. Any divergence from these values should be regarded as exceptional.

Lines have been divided into two main categories:

- a) Existing lines, capable of being improved where appropriate; it is often difficult and sometimes impossible to modify, for instance, their geometrical characteristics, and the requirements have to be eased for such lines;
- b) New lines to be built.

By analogy, the specifications given in the following table also apply, where appropriate, to ferry-boat services which are an integral part of the railway network.

INFRASTRUCTURE PARAMETERS FOR THE NETWORK OF  
IMPORTANT INTERNATIONAL COMBINED TRANSPORT LINES

	A		B
	Existing lines which meet the infrastructure requirements and lines to be improved or reconstructed		New lines
	at present	target values	
1. Number of tracks	(not specified)	(not specified)	2
2. Vehicle loading gauge		UIC B <sup>2/</sup>	UIC C <sup>2/</sup>
3. Minimum distance between track centres <sup>1/</sup>		4.0 m	4.2 m
4. Nominal minimum speed	100 km/h <sup>3/</sup>	120 km/h <sup>3/</sup>	120 km/h <sup>3/</sup>
5. Authorized mass per axle:			
Wagons ≤ 100 km/h	20 t	22,5 t	22,5 t
≤ 120 km/h	20 t	20 t	20 t
6. Maximum gradient <sup>1/</sup>	(not specified)	(not specified)	12.5 mm/m
7. Minimum useful siding length	600 m	750 m	750 m

<sup>1/</sup> Not of immediate relevance for combined transport, but recommended for efficient international combined transport.

<sup>2/</sup> UIC: International Union of Railways.

<sup>3/</sup> Minimum standards for combined transport trains (see annex IV).

Explanation of the parameters contained in the table above:

1. Number of tracks

International combined transport lines must provide high capacity and allow for precise timing of operation.

It is generally possible to meet both requirements only on lines with at least two tracks; however, single track lines would be allowed if the other parameters of the Agreement are complied with.

2. Vehicle loading gauge

This is the minimum loading gauge for international combined transport lines.

On new lines, only a small marginal investment cost is normally incurred by adopting a high loading gauge, and the UIC C gauge has therefore been chosen.

The C gauge allows, for instance:

- The transport of road goods vehicles and road trains (lorry with trailer, articulated vehicle, tractor and semi-trailer) conforming to the European road loading gauge (height 4 m, width 2.5 m) on special wagons with a loading height of 60 cm above rail level;
- The transport of ordinary road semi-trailers 2.5 m wide and 4 m high on recess wagons with normal bogies;
- The transport of ISO containers 2.44 m wide and 2.9 m high on ordinary flat wagons;
- The transport of swap bodies 2.5 m wide on ordinary flat wagons;
- The transport of containers/swap bodies 2.6 m wide and 2.9 m high on suitable wagons.

The existing lines across mountainous regions (such as the Pyrenees, Massif Central, Alps, Jura, Appenines, Carpathians) have many tunnels conforming to the Technical Unit loading gauge, or gauges of slightly greater height at the centre of the track. Increasing this to conform to the UIC C gauge is in almost all cases impossible from the economic and financial standpoints.

The UIC B gauge has therefore been chosen for these lines, as it allows, for instance:

- The transport of ISO containers, 2.44 m wide and 2.90 m high, on flat container-wagons with a loading height 1.18 m above rail level;
- The transport of swap bodies, 2.5 m wide and 2.6 m, high on ordinary flat wagons (loading height 1.246 m):
- The transport of semi-trailers on recess wagons;
- The transport of containers/swap bodies, 2.6 m wide and 2.9 m high, on special low-loader wagons.

Most of the existing international combined transport lines offer at least the UIC B gauge. In the case of the others, improvement to this standard does not normally require major investments.

4. Nominal minimum speed

The nominal minimum speed determines the geometrical characteristics of the section (radius of curves and cant), the safety installations (braking distances) and the braking coefficient of the rolling stock.

5. Authorized mass per axle

This is the authorized mass per axle which international combined transport lines should be able to bear.

International combined transport lines should be capable of taking the most modern existing and future vehicle traffic, in particular:

Wagons with a mass per axle of 20 tonnes, which corresponds to UIC class C; a wagon mass per axle of 22.5 tonnes up to 100 km/h has been adopted, in conformity with recent UIC decisions. The mass per axle limits of 20 tonnes for a speed of 120 km/h are those set by the UIC regulations.

The mass per axle values shown are for a wheel diameter of not less than 840 mm, in accordance with the UIC regulations.

7. Minimum useful siding length

The minimum useful siding length on international combined transport lines is significant for combined transport trains (see annex IV).

## Annex IV

### PERFORMANCE PARAMETERS OF TRAINS AND MINIMUM INFRASTRUCTURE STANDARDS

#### A. Requirements for efficient international combined transport services

1. In order to be able to guarantee an efficient and expeditious flow of transport, necessitated by modern methods of production and distribution of goods, international combined transport services should fulfill in particular the following requirements:

- a) departure/arrival in line with customers' requests (in particular late closing times for loading and early placing at disposal of goods), regular services;
- b) short duration of door-to-door transport, high punctuality record, reliable transport times;
- c) reliable and timely information on the transport procedure, simple documentation, low risk of damage;
- d) capability of carrying all types of standard containers and of all loading units that can be carried in international European road haulage. In this context, the foreseeable developments regarding weights and dimensions of loading units have to be taken into consideration.

2. These requirements should be fulfilled through:

- a) high transport speed (measured from the place of departure to the place of destination, including all stops), which should be about the same, or possibly exceed that of end-to-end transport by road;
- b) utilization of non-working hours of consignees (e.g. transport during the night), in order to be able to place the goods at the disposal in the morning hours as desired by the customers;
- c) suitable and sufficient equipment and infrastructure capacities (e.g. adequate loading gauges);
- d) direct trains, if possible (i.e. excluding or reducing to a minimum en route transfer of the consignments to other trains);
- e) organizational measures to improve the flow of transport by using modern telecommunication systems.

3. In order to meet the requirements described above, trains and infrastructure facilities should be of satisfactory efficiency, i.e. they should meet certain minimum standards that have to be complied with by all authorities concerned on a given transport relation.

4. The performance parameters and standards below have been established in particular for large international transport volumes, i.e. for transport relations with regular traffic of direct trains or with at least larger wagon groups. Single wagons or special transports could still be operated by conventional goods trains if this satisfies the needs of the customers and the railways concerned.

B. Performance parameters of trains

5. Trains used for international combined transport should meet the following minimum standards:

Minimum standards	At present	Target values <sup>*/</sup>
Nominal minimum speed	100 km/h	120 km/h
Length of train	600 metres	750 metres
Weight of train	1 200 tonnes	1 500 tonnes
Axle load (wagons)	20 tonnes	20 tonnes (22.5 tonnes at a speed of 100 km/h)

If direct trains cannot be run, trains should, if possible, consist of only few wagon groups, the wagons in each group having the same destination. There should be no stops en route for operational reasons or frontier-crossing controls, if feasible.

6. Rolling stock shall meet the above standards relating to speed and axle load and shall be capable of carrying all those loading units which have to be taken into consideration in respect of weights and dimensions.

7. Trains of combined transport shall be rated as those with highest priority. Their timetable shall be designed so as to comply with customers requests for reliable and regular transport services.

C. Minimum standards for railway lines

8. Railway lines to be used for combined transport shall have an adequate train capacity per day, in order to avoid waiting times for trains of combined transport. These trains should not be delayed by non-working hours.

9. For the improvement of railway lines the infrastructure parameters contained in annex III shall be applicable.

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<sup>\*/</sup> These values should be achieved approximately by the year 2000. They shall not exclude earlier achievement of higher standards as long as these do not impede the international development of combined transport.

D. Minimum standards for terminals

10. For the efficient handling of consignments in terminals the following requirements shall be met:

- a) The period from the latest time of acceptance of goods to the departure of trains, and from the arrival of trains to the availability of wagons ready for the unloading of loading units shall not exceed one hour, unless the wishes of customers regarding the latest time of acceptance or disposal of goods can be complied with by other means.
- b) The waiting periods for road vehicles delivering or collecting loading units shall be as short as possible (20 minutes maximum).
- c) The terminal site shall be selected in such a way that:
  - it is easily and quickly accessible by road from the economic centres;
  - within the rail network, it is well connected with long-distance lines and, for transport connections with wagon-group traffic, has good access to the fast freight trains of combined transport.

11. The minimum standards for intermediate stations stipulated below shall also relate to terminals.

E. Minimum standards for intermediate stations

12. Stops of trains of combined transport en route, necessary for technical or operational reasons, for example at wagon group exchange or gauge interchange stations, shall at the same time be used for carrying out work which otherwise would require additional stops (i.e. frontier controls, changing of the locomotive).

The infrastructure of such intermediate stations shall comply with the following requirements:

- Sufficient train capacity per day on feeder lines to avoid delays of trains in combined transport;
- The entries and exits to and from the feeder lines shall allow the trains to filter in and out without delay. Their capacity shall be large enough to avoid delays of arriving and/or departing trains of combined transport;
- Sufficient track capacity for the various types of track, as required for the specific work to be carried out in a station, in particular for arrival/departure tracks, train formation tracks, sorting lines and turn-out tracks, loading tracks and gauge interchange tracks;
- The above-mentioned tracks shall have loading gauges that correspond to those of the railway lines to be used (UIC B or UIC C);
- The length of track shall be sufficient to accommodate complete trains of combined transport;
- In the case of electric traction the tracks shall be accessible by electric tractive units (at frontier stations: to electric tractive units of the connecting railway concerned);

- The capacity for trans-shipment, wagon group exchange, gauge interchange and frontier control shall guarantee that necessary stops can be made as short as possible.

a) Stations for the exchange of wagon groups

13. Combined transport shall, if possible, be carried out by direct trains between the forwarding and the receiving stations. If this is not economical due to the low volume of consignments, and if the transfer of consignments of combined transport is therefore unavoidable, it should be done at least by wagon groups. Stop-over times to carry out these tasks shall not exceed 30/minutes each. This could be achieved by an appropriate formation of trains (which should run over as long distances as possible, also across borders) together with an adequate infrastructure of the wagon group exchange stations.

b) Border-crossing points

14. Trains of combined transport shall run as far as possible all the way across borders to a station where the exchange of wagon groups is necessary in any case or to their final point of destination, without having to stop en route. There shall be, if possible, no stops at the border or, if unavoidable, only very short stops (of no more than 30 minutes). This shall be achieved:

- by not carrying out work normally effected at the frontier or, if this is not possible, by shifting this work to inland places where the trains have to stop in any case for technical and/or administrative reasons;
- by stopping only once, if at all, at joint border stations.

c) Gauge interchange stations

15. To be able to fulfil future requirements, time saving and cost-effective procedures shall have to be developed. When transferring loading units to wagons of the other gauge, the requirements developed above for terminal trans-shipment shall be applied analogously. Stops at such gauge interchange stations should take as little time as possible. The available gauge interchange or transfer capacity shall be sufficient to guarantee short stops.

d) Ferry links/ports

16. Transport services shall correspond with the ferry services offered. Stops at the ports for consignments in combined transport should be as short as possible (if possible not more than one hour). In addition to an appropriate infrastructure of the ferry port station and appropriate ferry boats (see paragraph 17 below) this shall be achieved by the following measures:

- For necessary frontier control measures the requirements mentioned in paragraph 14 shall apply;
- Timetables for ferries and railways should be co-ordinated and advance information to accelerate the loading of ships and/or train formation shall be provided.

17. Ferry boats used for combined transport shall comply with the following requirements:

- Appropriate sizes and types of vessels as required by the relevant loading units/goods wagons;



- Quick loading and unloading of ferry boats and storage of loading units/wagons in accordance with the requirements of the subsequent carriage by rail (separation of combined transport from passenger and/or road transport, where appropriate);
  - If loading units stay on wagons during the crossing ferry boats shall be easily accessible, and time-consuming marshalling operations should not be necessary. Loading gauge, axle mass, etc. should comply with the line parameter described in annex III;
  - If the transfer of loading units has to be effected without wagons, the possibly necessary transport by road between ferry terminal and railway terminal should be characterized by short distances and good road connections.
-